



**NATIONAL HUMAN RIGHTS COMMISSION
NEW DELHI**

Applications are invited from serving Government servants/employees working in autonomous bodies, serving and former employees of NHRC, Delhi and NCR based volunteers (Graduates) for preparation of a panel of Translators for translation of complaints/correspondence and reports received in the following languages into English, in the Commission.

- (1) Assamese, (2) Bengali (3) Gujarati, (4) Kannada, (5) Kashmiri, (6) Konkani, (7) Malayalam, (8) Manipuri, (9) Marathi, (10) Nepali, (11) Oriya, (12) Punjabi, (13) Sanskrit (14) Sindhi (15) Tamil (16) Telugu (17) Urdu (18) Bodo (19) Santhali (20) Maithili (21) Dogri.

The engagement will be initially for a period of one year subject to further extension based on his/her performance. They shall be paid an honorarium of Rs.330/- (Rupees three hundred and thirty only) per thousand words for any handwritten translation and Rs.350/- (three hundred and fifty only) per thousand words for any typed translation.

Essential qualifications:-

- (i) The volunteers should possess a degree of Graduation or its equivalent, as recognised by the Government of India.
- (ii) Must have good knowledge of English as well as the language concerned.
- (iii) Preference will be given to those having experience in translation work.

The volunteers will have to collect complaints or reports from the office of the Commission and to return the same, within a week, along with the translated version. They will not be eligible for any conveyance, travelling allowance for this purpose.

Interested and eligible candidate may send their complete Bio-Data in the enclosed format to The Assistant Registrar (Law), Scrutiny Branch-III, National Human Rights Commission, Manav Adhikar Bhawan, 'C' Block, GPO Complex, INA, New Delhi – 110023, by post or by hand, on or before **5th March, 2018**.

(Sanjay Kumar)
Under Secretary (Estt)
nhrcestt@nic.in
011-24663279

**APPLICATION FOR ENROLLMENT AS VOLUNTEERS FOR TRANSLATION
JOB INTO ENGLISH OF COMPLAINTS/ CORRESPONDENCE RECEIVED IN
VERNACULAR LANGUAGES IN THE NATIONAL HUMAN RIGHTS
COMMISSION.**

1. Name of the applicant _____
2. Language for which applied _____
3. Contacts (a) Mobile _____
(b) Landline _____
(c) E-mail _____
4. Address for correspondence _____

5. Date of birth _____
6. Sex _____
7. Academic qualification _____

Class	Board/ University	Year	Subjects taken	% of marks obtained
10				
12				
Graduation				
Post Graduation				

(Separate sheet may be used, if necessary)

8. Experience, if any _____
9. Name, address, and contact No. _____
of office where working at present, _____
(in case of serving govt. servant) _____

(Signature of the applicant)
Name in Block letters